

(AB) 5

Court No.II
CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD

Registration O.A. No. 526 of 1987.

D.P.S-ingh & Others Applicants
Versus.

General Manager, Northern Railway,
Baroda House, New Delhi, & Others .. Respondents.

Hon. G.S.Sharma, J.M.

Hon. K.J.Raman, A.M.

None is present for the parties.

The applicant was not present even on the last two
days and no reply has been filed in this case so far.

The case is accordingly dismissed in default of the
parties.

(Signature)

Member(A)

(Signature)

Member(J)

Dated: 24th April, 1989.

brc/